

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT DELHI  
ORIGINAL JURISDICTION  
O.A. NO. 606 OF 2018**

**IN THE MATTER OF:**

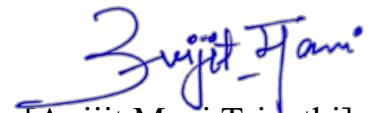
Compliance of Municipal Solid Waste Management Rules, 2016 (State of Arunachal Pradesh, Nagaland, Manipur, Mizoram and Meghalaya)

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Filed By:

Dated: 20.05.2026



[Avijit Mani Tripathi]

Advocate for Respondent – State of Meghalaya

B-17, 4<sup>th</sup> Floor, Jangpura Extension

New Delhi – 110 001

Phone: +91-9958537705: 011-43582788

Email: avijitmani@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO.606 OF 2018**

**IN THE MATTER OF:**

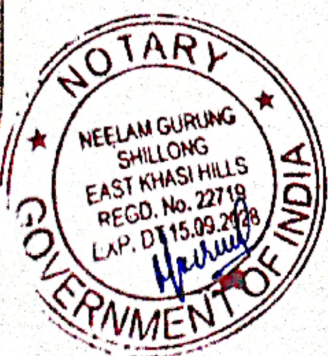
Compliance of Municipal Solid Waste Management Rules, 2016 (State of Arunachal Pradesh, Nagaland, Manipur, Mizoram and Meghalaya)

**ACTION TAKEN REPORT ON BEHALF OF STATE OF  
MEGHALAYA IN COMPLIANCE WITH ORDER DATED  
27.03.2025 PASSED BY THE HON'BLE TRIBUNAL**

I, Smti. W.A.M. Booth Shadap, IAS, D/o (late) John Booth, the Secretary to the Government of Meghalaya, Urban Affairs Department, having office at Secretariat Building, Shillong, Meghalaya-739001 do hereby solemnly affirm and state as under:

1. That I am presently posted as the Secretary to the Government of Meghalaya, Urban Affairs Department and as such am conversant with the facts and records of the case in my official capacity and competent and authorized to swear this affidavit on behalf of the Respondent State of Meghalaya.
2. That in compliance with the orders passed by this Hon'ble Tribunal in the captioned case on 03.11.2025, the State of Meghalaya is hereby placing on record the latest action taken report. A copy of action taken report on behalf of State of Meghalaya dated NIL is

SI/Instrument No. 25  
Date. 15/5/2026



annexed herewith and marked as ANNEXURE A/1 [Page No. 3 to 56 ]

3. That it is thus most respectfully submitted that the action taken report on behalf of State of Meghalaya in compliance with order dated 03.11.2025 may please be taken on record for kind perusal and appropriate directions to be passed by this Hon'ble Tribunal. It is prayed accordingly.

  
DEPONENT

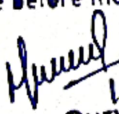
Secretary to the Govt of Meghalaya  
Urban Affairs Department

**VERIFICATION:**

Verified at Shillong on this 15th day of May 2026 that the content of the aforesaid affidavit is true and correct to the best of my knowledge and belief based on official records of the Government of Meghalaya and that nothing is false and nothing material has been concealed therefrom.



Solemnly Affirmed before me this Day on 15/5/2026 The deponent is identified by Mr. Sujit Dey, Advocate  
I Certify that the contents of the Affidavit are read over and Explained to the Deponent who verified the same before me.

  
Neelam Gurung  
NOTARY  
East Khasi Hills District  
Reg. No. 22719

  
DEPONENT

Secretary to the Govt of Meghalaya  
Urban Affairs Department

SIX-MONTHLY PROGRESS REPORT  
ON COMPLIANCE OF DIRECTIONS  
OF THE HON'BLE NATIONAL GREEN  
TRIBUNAL (P.B) IN OA No.606/2018  
INRE:COMPLIANCETOMUNICIPAL  
SOLID WASTE MANAGEMENT  
RULESAND OTHER  
ENVIRONMENTAL ISSUES

**May 2026**

**GOVERNMENTOFMEGHALAYA**

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## 1. BACKGROUND

In compliance with the directions of the Hon'ble NGT vide order dated 03.11.2025, the State Government has taken several steps to improve the solid and liquid waste management in the State. All efforts have also been made to collect the requisite funds to bridge the gap in solid and liquid waste management as directed by the Hon'ble NGT.

## 2. DIRECTIONS OF THE HON'BLE NGT

### SOLID WASTE MANAGEMENT

- i. Estimated waste generation is 314.5 TPD while processing through Composting, RDF, Scrap handling, and incineration and Inert management is 180.7 TPD, leaving a gap of 103. TPD (Table 1 page 429). Upon Perusal of data disclosed on page 426-428, it is found that except Shillong, the remaining 8 ULBs have no waste processing facilities.
- ii. Details regarding waste segregation and collection have not been disclosed in Annexure I (page 426) making it difficult to assess the performance level of composting as well as the existing gaps in processing of biodegradable/wet waste and the waste handled for production of RDF.
- iii. Disclosures made on the status of legacy waste management in Annexure II and Table 2, are not tallying properly. The total legacy waste disclosed in Table no 2 is 7,41,321 MT whereas, the total legacy waste in Annexure II is 4,47,264 MT. Therefore, we direct to disclose the correct status of waste processing, gaps in waste processing and legacy waste in respect of each ULB. We also direct that the next report should disclose that no dumping of waste is taking place down the hills at any place/location within the limits of ULBs or at other isolated locations.

### LIQUID WASTE MANAGEMENT

- i. There is a gap of 45.72 MLD in sewage treatment. The black water of 19.08 MLD is treated in septic tanks, while the grey water is discharge into the streams and rivers.
- ii. In view of the disclosures made on page 445 relating to other interventions for New Shillong city, which contemplate a 15 MLD STP with the laying of a 17.2 km sewerage network, we direct that the next report should disclose the complete existing setup in each ULB, where existing system is relying on Septic tanks and soak pit, along with details regarding the setting up of DSTPs and household connectivity to sewage treatment facility.
- iii. We find that grey water is being discharged into the streams and rivers without ascertaining its quality. Faecal – contamination waste water should not be discharge at any location. Further, without making any specific remark at this stage, in situ nala treatment should not be continued until its performance results are verified.
- iv. Considering the topography and terrain of the State, where laying of sewer is difficult, DSTPs should be developed, as done by employing the 0.3 MLD STP (page 424). A timebound plan for setting up of DSTPS in 09 ULBs should be disclosed, which should be subject to performance verification to ensure compliance norms and regulations.

## RINGFENCE ACCOUNT

- i. We find that the status of the amount ring – fenced in a single dedicated account under the supervision of Chief Secretary and its allocation to each ULB has not been properly disclosed.
- ii. Next report should disclose the existing gap in each ULB,- the funds allocated, and the finalization of the plan for bridging the gap along with the identified executing agency.

## ACTION TAKEN REPORT

Action taken with the direction of the Hon’ble NGT in the order dated 03.11.2025 are as follows:

### SOLID WASTE MANAGEMENT

Observations of Hon’ble NGT	Compliances
<p>I. Estimated waste generation is 314.5 TPD while processing through Composting, RDF, Scrap handling, and incineration and Inert management is 180.7 TPD, leaving a gap of 103. TPD (Table 1 page 429). Upon Perusal of data disclosed on page 426-428, it is found that except Shillong, the remaining 8 ULBs have no waste processing facilities.</p>	<p>The State Government is actively pursuing the establishment and operationalisation of waste processing plants in the remaining ULBs constructed under the Swachh Bharat Mission-U 2.0. Necessary steps, including infrastructure development, procurement and installation of machinery, execution of agreements, and engagement with Self Help Groups (SHGs)/implementing agencies, are currently under progress.</p> <p>The State remains committed to bridging the existing waste processing gap through a phased and time-bound approach to ensure scientific processing and management of municipal solid waste across all ULBs. The progress of implementation and operationalisation of the projects in the remaining ULBs is enclosed at <b>Annexure VII at Page No.21- 22.</b></p>
<p>II. Details regarding waste segregation and collection have not been disclosed in Annexure I (page 426) making it difficult to assess the performance level of composting as well as the existing gaps in processing of biodegradable/wet waste and the waste handled for production of RDF.</p>	<p>State Government is strengthening data collection and reporting mechanisms to ensure accurate disclosure of waste segregation, collection efficiency, biodegradable waste processing, and RDF generation in subsequent reports. The detailed status of segregation, collection, and waste processing in the respective ULBs is being compiled and may be furnished separately as <b>Annexure I at Page No. 10.</b></p>

Observations of Hon'ble NGT	Compliances
<p>III. Disclosures made on the status of legacy waste management in Annexure II and Table 2, are not tallying properly. The total legacy waste disclosed in Table no 2 is 7,41,321 MT whereas, the total legacy waste in Annexure II is 4,47,264 MT. Therefore, we direct to disclose the correct status of waste processing, gaps in waste processing and legacy waste in respect of each ULB. We also direct that the next report should disclose that no dumping of waste is taking place down the hills at any place/location within the limits of ULBs or at other isolated locations.</p>	<p>The corrected and reconciled status of legacy waste, waste processing capacities, existing processing gaps, and progress of remediation in respect of each ULB is enclosed at <b>Annexure IV at Page No. 17</b>, which specifically discloses the status of waste processing, gaps in waste processing, and legacy waste remediation undertaken in each ULB. And the <b>ANNEXURE IX at page 25</b>, a work order to remediate the Legacy waste in other remaining Towns</p> <p>Further, with regard to waste disposal practices, the State Government has issued necessary directions to all ULBs to ensure strict compliance with the provisions of the Solid Waste Management Rules, 2016 and to prohibit any dumping of waste down hillsides, valleys, water bodies, or at isolated/open locations within or outside ULB limits. All ULBs have been instructed to ensure scientific handling, transportation, processing, and disposal of municipal solid waste only at designated and authorised sites in accordance with the prescribed environmental norms.</p>
<p>Progress in relation to Solid and Legacy Waste Management as per the prescribed format by the Hon'ble NGT is enclosed herewith as <b>Annexure I, II at page 10 to 15 Solid Waste and Annexure V at page 17</b>, the summary of the Progress report is enclosed in <b>Table 1 at page 19</b>.</p>	

**SEWAGE MANAGEMENT**

Observations of Hon'ble NGT	Compliances
<p>i. There is a gap of 45.72 MLD in sewage treatment. The black water of 19.08 MLD is treated in septic tanks, while the grey water is discharge into the streams and rivers.</p> <p>ii. In view of the disclosures made on page 445 relating to other interventions for New Shillong city, which contemplate a 15 MLD STP with the laying of a 17.2 km sewerage network, we direct that the next report should disclose the complete existing setup in each ULB, where existing system is relying on Septic tanks and soak pit, along with details regarding the setting up of DSTPs and household connectivity to sewage treatment facility.</p>	<p>To address the existing treatment gap in a phased and sustainable manner, the State Government is undertaking the planning and implementation of decentralised sewerage, septage, and wastewater management infrastructure suited to the unique local topography and settlement patterns of the State. The progress of proposed and ongoing interventions for sewage and wastewater management in the respective ULBs is enclosed at <b>Annexure XVI at Page No. 41-43.</b></p> <p>The State Government has initiated measures to strengthen faecal sludge and septage management through scientific desludging by introducing a <b>Scheduled Desludging System</b>, under which faecal sludge shall be safely collected, transported, and treated through designated treatment mechanisms to improve sanitation outcomes. As an initial intervention, Urban Local Bodies (ULBs) have initiated a pilot scheduled desludging system in three localities, which shall subsequently be expanded to cover the remaining localities across urban towns in a phased manner.</p> <p>Further, with regard to grey water management, it is submitted that in many ULBs, grey water is presently discharged through drains, natural channels, and streams due to the absence of dedicated treatment infrastructure. However, the State Government is actively pursuing interventions for grey water management, including decentralised treatment systems at the household and community levels, nature-based solutions, drainage improvement measures, and integrated wastewater management initiatives under various schemes and programmes. In this regard, the State Government has floated an <b>Expression of Interest (EOI)</b> for the development and implementation of suitable grey water management systems, officials EOI enclosed at <b>Annexure XXI at page 48</b></p>

<p>iii. We find that grey water is being discharged into the streams and rivers without ascertaining its quality. Faecal – contamination waste water should not be discharge at any location. Further, without making any specific remark at this stage, in situ nala treatment should not be continued until its performance results are verified.</p>	<p>With respect to <b>in-situ nala treatment</b>, it is submitted that the State Government shall undertake performance verification, water quality assessment, and technical evaluation of existing systems before continuation or scale-up of such interventions. Appropriate measures shall be adopted only upon verification of treatment efficiency and compliance with prescribed environmental standards and regulatory norms.</p> <p>At present, <b>in-situ nala treatment</b> is being implemented at <b>11 outfalls in Jowai</b>, where performance monitoring and water quality testing are being conducted on a monthly basis to assess treatment efficiency and compliance with prescribed standards. The latest monitoring report for the month of <b>February 2026</b> is enclosed at <b>Annexure XIX at Page No.46</b>.</p> <p>The State Government remains committed to ensuring that wastewater management interventions, including in-situ nala treatment, are implemented only after due technical evaluation and in accordance with applicable environmental norms and regulatory requirements</p>
<p>iv. Considering the topography and terrain of the State, where laying of sewer is difficult, DSTPs should be developed, as done by employing the 0.3 MLD STP (page 424). A time bound plan for setting up of DSTPS in 09 ULBs should be disclosed, which should be subject to performance verification to ensure compliance norms and regulations.</p>	<p>The State Government has prepared a <b>time-bound implementation plan</b> for the establishment of <b>Decentralised Sewage Treatment Plants (DSTPs)</b> in all the ULBs by leveraging resources available under various State and Central Government schemes. The implementation is being undertaken in a phased manner considering the unique topography, technical feasibility, land availability, and wastewater generation patterns in the respective ULBs. The progress of the implementation plan is enclosed at <b>Annexure XVII at Page No. 41-43</b></p> <p>Further, all proposed DSTPs shall be subjected to periodic performance verification, monitoring, and compliance assessment to ensure adherence to prescribed environmental norms, effluent discharge standards, and applicable regulatory requirements. The State Government remains committed to ensuring environmentally sound, sustainable, and scientifically managed wastewater treatment systems in all ULBs in accordance with applicable norms and regulations.</p>
<p>Progress in relation to Liquid Waste Management as per the prescribed format by the Hon'ble NGT is enclosed herewith as <b>Annexure XIV at page No. 31 to 36</b>, and the summary of the Progress report is enclosed in <b>Table 2 at page No. 39</b></p>	

## RINGFENCED ACCOUNT

Directions of Hon'ble NGT	Compliances
v. We find that the status of the amount ring – fenced in a single dedicated account under the supervision of Chief Secretary and its allocation to each ULB has not been properly disclosed.	It is submitted that the funds have been maintained in a single dedicated ring-fenced account under the supervision of the Chief Secretary in accordance with the stipulated provisions. Allocation to respective Urban Local Bodies (ULBs) is being made in a phased and need-based manner. The details regarding the status of the account and ULB-wise allocation is enclosed at <b>Annexure VI (SWM) at Page No. 19</b> and <b>Annexure XVI at page No. 38</b> , the summary of Ring Fenced Account enclosed as <b>Table 3 at page No. 39</b>
vi. Next report should disclose the existing gap in each ULB,- the funds allocated, and the finalization of the plan for bridging the gap along with the identified executing agency.	

**ANNEXURE I: SOLID WASTE GENERATION, CHARACTERIZATION, COLLECTION & TRANSPORTATION AND FINAL DESTINATION**

(A) Solid waste management in the State							
(1) Name of ULB	(2) Waste Generation (TPD)*	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
		Biodegradable	Dry/ Recyclable	Inerts			
Shillong	93	121.92	60.96	20.32	193.04	193.04	Marten Waste Processing and Disposal Site
Shillong-SUA (excluding SMB & SCB)	101						
Shillong Cantonment Board	9.2						
Tura Municipal Board	37.7	20.7	13.2	3.8	28	28	Rongkhon Songitalgre Waste Processing and Disposal Site
Jowai Municipal Board	21.5	11.8	7.5	2.2	15	15	a) Sabah Muswang b) Mynnkjai
Williamnagar Municipal Board	12.7	7.0	4.4	1.3	7	7	Upper Balsrigittim Waste Processing and Disposal Site
Resubelpara Municipal Board	10.3	5.7	3.6	1.0	8	8	Mongpangro
Baghmara Municipal Board	6.6	3.6	2.3	0.7	4.50	4.50	Arapara Dumping Ground
<b>Sub-Total (7 ULB)</b>	<b>292.0</b>	<b>170.8</b>	<b>92.0</b>	<b>29.2</b>	<b>255.54</b>	<b>255.54</b>	
Nongstoin Town Committee	15.4	8.5	5.4	1.5	12	12	Mawsmai
Mairang Town Committee	7.2	4.0	2.5	0.7	5	5	Dumpsite at Umwiehsup
Nongpoh Town Committee	7.1	3.9	2.5	0.7	5.2	5.2	Umshangling
<b>Sub-Total (3 Town Committee)</b>	<b>29.7</b>	<b>16.3</b>	<b>10.4</b>	<b>3.0</b>	<b>22.2</b>	<b>22.2</b>	
<b>Total</b>	<b>321.68</b>	<b>187.1</b>	<b>102.4</b>	<b>32.17</b>	<b>277.74</b>	<b>277.74</b>	

\*Whether based on per capita/ or weighthment: Generation per capita, collection & transportation weighthment and capacity of waste collection vehicles.

**ANNEXURE II: Solid Waste Processing**

<b>(A) 7.1) Composting</b>						
<b>ULB</b>	<b>a) Intake Quantity</b>	<b>b) Method Adopted</b>	<b>c) Output quantity as Compost</b>	<b>d) Quality</b>	<b>e) Residue/ Rejects Management</b>	<b>f) Utilization of compost</b>
Shillong	106.17	Windrow Composting	8.493	The compost/manure has been tested and certified as safe for agricultural use by the Department of Agriculture, Meghalaya. A copy of the certificate is enclosed as <b>Annexure XI at Page 27</b>	Plastics are baled as raw RDF and transported to Dalmia Cement, while inert waste is sent to the SLF.	Government approval has been accorded for undertaking marketing of the compost/manure. Bulk buyers have been identified, and negotiations for supply are in progress.
Shillong-SUA (excluding SMB & SCB)						
Shillong Cantonment Board						
Tura Municipal Board	Yet to Start	-	-	-	-	-
Jowai Municipal Board	2	Indigenous Manual Composting by SHG	400	Test report awaited	Rejects is being disposed to dumping ground	Awaiting for test report/Certificate
Williamnagar Municipal Board	0.8	Indigenous manual composting by SHG	0.16	Awaiting for the test report	Rejects is being disposed to dumping ground	Awaiting for the test report
Resubelpara Municipal Board	Yet to start	-	-	-	-	-
Baghmara Municipal Board	Yet to Start	-	-	-	-	-
<b>Sub-Total (7 ULB)</b>	<b>108.97</b>		<b>9.054</b>			
Nongstoin Town Committee	Yet to Start	-	-	-	-	-
Mairang Town Committee	Yet to Start	-	-	-	-	-
Nongpoh Town Committee	Yet to Start	-	-	-	-	-
<b>Sub-Total (3 Town Committee)</b>	<b>0</b>					
<b>Total</b>	<b>108.97</b>		<b>9.054</b>			

<b>(B) 7.2) Refused Derived Fuel</b>					
<b>ULB</b>	<b>a) Capacity of Plant</b>	<b>b) Sources of waste for making RDF</b>	<b>c) RDF Produced</b>	<b>d) Residue/Rejects Management</b>	<b>e) Utilization of RDF</b>
Shillong	2 nos. of baling machine with 50 Ton capacity	Segregated dry waste, including plastic waste, recovered from mixed waste.	8	Inert waste is sent to SLF	A 10-year MoU has been executed between the Shillong Municipal Board and Dalmia Cement LTD, for co-processing.
Shillong-SUA (excluding SMB & SCB)					
Shillong Cantonment Board					
Tura Municipal Board	10 TPD	Waste reaching the disposal site consists of single-use plastics, non-recyclable plastics, and other waste materials. Items having sufficient calorific value are segregated, shredded, and processed for the production of Refuse Derived Fuel (RDF	4 TPD	Primary rejects from are diverted back at the dumpsite site.	Sample has been sent for testing and awaiting for test result.
Jowai Municipal Board	Yet to Start	-	-	-	-
Williamnagar Municipal Board	Yet to Start	-	-	-	-
Resubelpara Municipal Board	Yet to Start	-	-	-	-
Baghmara Municipal Board	Yet to Start	-	-	-	-
<b>Sub-Total (7 ULB)</b>			<b>12</b>		
Nongstoin Town Committee	Yet to Start	-	-	-	-
Mairang Town Committee	Yet to Start	-	-	-	-
Nongpoh Town Committee	Yet to Start	-	-	-	-
<b>Sub-Total (3 Town Committee)</b>	-	-	<b>0</b>	-	-
<b>Total</b>	-	-	<b>12</b>	-	-



<b>(D) 7.4) Other Processing</b>					
<b>ULB</b>	<b>a) Quantity of Inputs</b>	<b>b) Quality of Inputs</b>	<b>c) Products and its utilization</b>	<b>d) Output (Energy)</b>	<b>e) Residue/ Rejects Management</b>
Shillong Municipal Board & Shillong-SUA (excluding SMB & SCB)	45 TPD Scraps	Operated by the Informal Sectors registered with the Shillong Municipal Board	Transport by the Informal Sectors to neighboring State		-
	3 TPD Incinerator	Sanitary Waste.	Ashes	-	Ash quantity which is less than 0.3 kg per day is stored in a covered Container.
Shillong Cantonment Board	1 TPD Scraps	Operated by the Informal Sectors registered with the Board	Plastic bottles, metals & other recyclables waste is being collected by Recyclers from neighboring States	-	-
Tura Municipal Board	4 TPD Scraps	Operated by the Informal Sectors registered with the Board	Scrap collected are being sent to the Recyclers by the authorized scrap dealers	-	-
Jowai Municipal Board	2.2 TPD Scraps	Operated by the Informal Sectors registered with the Board	Scrap collected are being sent to the Recyclers by the authorized scrap dealers	-	-
Williamnagar Municipal Board	3 TPD Scraps	Operated by the Informal Sectors registered with the Board	Scrap collected are being sent to the Recyclers by the authorized scrap dealers	-	-
Resubelpara Municipal Board	2 TPD Scraps	Operated by the Informal Sectors registered with the Board	Scrap collected are being sent to the Recyclers by the authorized scrap dealers	-	-

Baghmara Municipal Board	1 TPD Scraps	Operated by the Informal Sectors registered with the Board	Scrap collected are being sent to the Recyclers by the authorized scrap dealers	-	-
<b>Sub-Total (7 ULB)</b>	<b>61.2</b>				
Nongstoin Town Committee	3 TPD Scraps	Operated by the Informal Sectors registered with the Town Committee	Scrap collected are being sent to the Recyclers by the authorized scrap dealers		
Mairang Town Committee	1 TPD Scraps	Operated by the Informal Sectors registered with the Town Committee	Scrap collected are being sent to the Recyclers by the authorized scrap dealers	-	-
Nongpoh Town Committee	2 TPD Scraps	Operated by the Informal Sectors registered with the Town Committee	Scrap collected are being sent to the Recyclers by the authorized scrap dealers	-	-
<b>Sub-Total (3 Town Committee)</b>	<b>6</b>				
<b>Total</b>	<b>67.2</b>				

**ANNEXURE III: Gap in Waste generation and Processing**

<b>8. Gap in Waste generation and Processing</b>		
<b>ULB</b>	<b>Gap in Waste generation and Processing</b>	<b>Time bound plan to fill up the Gap</b>
Shillong Municipal Board	40.03	Mar-27
Shillong-SUA (excluding SMB & SCB)		-
Shillong Cantonment Board		Dec-26
Tura Municipal Board	29.7	Dec-26
Jowai Municipal Board	17.3	March 2027
Williamnagar Municipal Board	8.89	Dec-26
Resubelpara Municipal Board	8.3	Dec-26
Baghmara Municipal Board	5.6	Dec-26
<b>Sub-Total (7 ULB)</b>	<b>109.81</b>	
Nongstoin Town Committee	12.39	Dec-26
Mairang Town Committee	6.7	March 2027
Nongpoh Town Committee	5.1	Dec-26
<b>Sub-Total (3 Town Committee)</b>	<b>24.19</b>	
<b>Total</b>	<b>134</b>	

**ANNEXURE IV: LEGACY WASTE**

<b>9. Legacy Waste</b>									
Name of ULBs	1) Number of legacy waste dumpsites	2) Quantity of legacy waste reported on November, 2025	3) Present quantity of legacy waste	4) Daily legacy waste being added as unprocessed waste	5) Quantification and utilization of out of Bioremediation and bio-mining				6) Gap in legacy waste remediation and time bound plan
					Digested material	Plastics	Rubber	Inerts and others	
Shillong Municipal Board	1	3,45,996	1,10,429	40.03	41%	6%	23%	30%	110429.4 Dec-26
Shillong-SUA (excluding SMB & SCB)									
Shillong Cantonment Board									
Tura Municipal Board	1	1,62,000	67903	29.7	45%	6%	1%	31%	Dec-26
Jowai Municipal Board	1	67,470	70584	17.30	-	-	-	-	March 2027
Williamnagar Municipal Board	1	38,400	40,000	8.89	-	-	-	-	Dec-26
Resubelpara Municipal Board	1	21,600	23094	8.3	-	-	-	-	26-Dec
Baghmara Municipal Board	1	9,253	10261	5.6	-	-	-	-	Mar 27
<b>Sub-Total (7 ULB)</b>	<b>6</b>	<b>6,44,719</b>	<b>3,22,272</b>	<b>109.82</b>					
Nongstoin Town Committee	2	22,686	24,916	12.39	-	-	-	-	Dec-26
Mairang Town Committee	1	18,600	19806	6.7	-	-	-	-	Dec-26
Nongpoh Town Committee	1	55,192	56,110	5.1	-	-	-	-	Dec-26
<b>Sub-Total (3 Town Committee)</b>	<b>4</b>	<b>96,478</b>	<b>1,00,832</b>	<b>24.19</b>					
<b>Total</b>	<b>10</b>	<b>7,41,197</b>	<b>4,23,104</b>	<b>134.01</b>					

\*\*\*: The total legacy waste of each ULB includes the accumulated untreated waste.

**ANNEXURE V: Gaps in waste processing and legacy waste**

<b>10. Gaps in waste processing and legacy waste</b>					
<b>S. No.</b>	<b>ULB (1)</b>	<b>Quantity of Waste generation (TPD) (2)</b>	<b>Waste Processing TPD (3)</b>	<b>Gap M waste Processing (2-3)</b>	<b>Existing legacy Waste MMT</b>
1	Shillong	93	163.172	40.028	1,10,429
2	Shillong-SUA (excluding SMB & SCB)	101			
3	Shillong Cantonment Board	9.2			
4	Tura Municipal Board	37.7	8	29.7	67,903
5	Jowai Municipal Board	21.50	4.2	17.30	70,584
6	Williamnagar Municipal Board	12.69	3.8	8.89	40,000
7	Resubelpara Municipal Board	10.3	2	8.3	23,094
8	Baghmara Municipal Board	6.6	1	5.6	10,261
9	<b>Sub-Total (7 ULB)</b>	<b>291.99</b>	<b>182.17</b>	<b>109.82</b>	<b>3,22,272</b>
10	Nongstoin Town Committee	15.39	3	12.39	24,916
11	Mairang Town Committee	7.2	0.5	6.7	19,806
12	Nongpoh Town Committee	7.1	2	5.1	56,110
13	<b>Sub-Total (3 Town Committee)</b>	<b>29.69</b>	<b>5.5</b>	<b>24.19</b>	<b>1,00,832</b>
	<b>Total</b>	<b>321.68</b>	<b>187.67</b>	<b>134</b>	<b>4,23,104</b>

\*\*\*: The total legacy waste of each ULB includes the accumulated untreated waste

**ANNEXURE VI: RING FENCED ACCOUNT (SWM)**

**11. Ring Fence Account (Allocations and Expenditures)-Solid**

Boards	1) Amount ring fenced	2) Whether single dedicated account has been opened	3) Date of opening account	4) Amount utilized	5) Plan of utilization (Time lines and executing capacity)				
					Amount	Project	Amount	Time Line	
SMB	Rs. 133,263,630.00	Yes	27.01.2023	Rs. 63,773,171.00	Bio Mining Legacy Waste	Rs. 69,490,459.00	Dec-26		
JMB	Rs. 142,072,423.00			Yes	27.01.2023	Rs. 86,014,326.00	Compost Plant at Khliehriat.	Rs. 18,738,356.00	Dec-27
							Bio medical waste at Khliehriat.	Rs. 22,995,887.00	Dec-27
							Solid Waste Processing and Disposal Plant for Jowai and Khliehriat.	Rs. 9,103,118.00	Dec-27
							Waste Recovery Centre at Iewshyap Market, Jowai.	Rs. 2,221,643.00	Sep-26
							Waste Recovery Centre at CNI Market, Jowai.	Rs. 2,558,296.00	Sep-26
							Miscellaneous items on Garbage Vehicles.	Rs. 440,797.00	Sep-26
WMB	Rs. 10,125,877.00			Yes	27.01.2023	Rs. 1,053,655.00	Legacy Waste	Rs. 9,072,222.00	Dec-26
TMB	Rs. 9,591,816.00					Rs. 7,340,650.00	Waste Processing for Tura	Rs. 2,251,166.00	Dec-26
BMB	Rs. 5,000,000.00						Bio Mining	Rs. 5,000,000.00	Dec-26
CB	Rs. 5,000,000.00						MRF	Rs. 5,000,000.00	Mar-26
MTC	Rs. 5,000,000.00						Bio Mining	Rs. 5,000,000.00	Dec-26
NTC	Rs. 11,000,000.00						Bio Mining	Rs. 11,000,000.00	Dec-26
Nongstoin TC	Rs. 7,500,000.00						Bio Mining	Rs. 7,500,000.00	Dec-26
RMB	Rs. 7,500,000.00		Rs. 0.00			Bio Mining	Rs. 7,500,000.00	Dec-26	
	Rs. 336,053,746.00					Rs. 158,181,802.00		Rs. 177,871,944.00	

\* An Amount of Rs. 14.55 Cr has already been sanctioned recently and will be transferred to the NGT Account, instructions enclosed as **Annexure XII at page 29**

\* Allocation of Rs.18.97 Cr has already been earmarked under Swacch Bharat Mission for Solid Waste Management, Action Plan of which is enclosed at **Annexure VII at page 1**

**TABLE 1: Summary of Current Status of Solid Waste Management in Meghalaya with Reference to the Status at the Time of Last Hearing i.e., 03.11. 2025.**

SN	Particular	Oct-25		Present Status	
1	Quantity of MSW Generated (TPD)	314.5	100%	321.68	100%
a	Biodegradable	-	-	187.08	58%
b	Dry/ Recyclable	-	-	102.43	32%
c	Inerts	-	-	44.67	14%
d	Collected & Transported	-	-	277.74	86%
2	Quantity of MSW processed (TPD)	180.7	57%	188.17	58%
b	1. Compost	107.5	34%	108.97	34%
	2. RDF	8	3%	12	4%
	3. Scraps (by the informal sector registered with the ULBs)	62.2	20%	64.2	21%
	4. Incinerator	3	1%	3	1%
3	Quantity of Inert disposed in Secured Landfill Site *	30	10%	32.82	10%
4	Gap in Solid waste management UTs (TPD) $d = (a - b - c)$	103.8	33%	100.69	
5	Legacy Waste				
a	Existing Legacy Waste	7,41,197	After conducting Re Survey	4,23,104	After adding the un-processed fresh waste
b	Un processed Fresh Waste added to legacy waste (6 months)	-	-	11,570	Gap in Solid Waste processing
c	Processed	2,23,116	30%	3,42,215	Ongoing projects in Shillong & Tura
<p><b>Note: * Quantity of inert disposed in secured landfill is considered only for Shillong Sanitary Landfill Site. For the other Towns the inerts is disposed in Dumping grounds</b></p>					

**ANNEXURE VII: ACTION PLANS ON THE GAPS OF SOLID WASTE MANAGEMENT**

Name of ULBs	Waste Generation TPD	Existing Processing TPD	Gap in Solid Waste Processing	Ongoing Projects			
				Component	Capacity (in TPD)	Status	Target Timeline
Shillong Municipal Board, Shillong Cantonment Board and Shillong-SUA (excluding SMB & SCB)	203.2	163.17	40.03	Material Recovery Facility (SMB)	25	80% of physical progress	Dec-26
				Material Recovery Facility (SCB)	2	10% of physical progress	Dec-26
Tura Municipal Board	37.7	8	29.7	Material Recovery Centre	10.5	The operationalisation of the processing plants is currently in progress. The MoUs with Self Help Groups (SHGs) and local agencies are being finalised, as the concerned SHGs/agencies are yet to obtain authorisation from the State Pollution Control Board	Jul-26
				Decentralized Composting Units	10	Proposal was submitted and the State shall released funds for construction of the facility	Mar-27
Jowai Municipal Board	21.5	4.2	17.3	Decentralized Composting Units	1.5	The operationalisation of the processing plants is currently in progress. The MoUs with Self Help Groups (SHGs) and local agencies are being finalised, as the concerned SHGs/agencies are yet to obtain authorisation from the State Pollution Control Board	Jul-26
				Material Recovery Facility	4.5		

Williamnagar Municipal Board	12.7	3.8	8.9	Composting	5.5	The plant is operational with a processing capacity of 0.8 TPD as a trail. MoUs with Self Help Groups (SHGs) and local agencies are being finalized,	Sep-26
				Material Recovery Facility	3.5	The MoUs with Self Help Groups (SHGs) and local agencies are being finalized, as the concerned SHGs/agencies are yet to obtain authorization from the State Pollution Control	Sep-26
Resubelpara Municipal Board	10.3	2	8.3	Composting	4.5	90% of physical progress.	Sep-26
				Material Recovery Facility	3		
Baghmara Municipal Board	6.6	1	5.6	Composting	3	Land was handed over from the Revenue department to Baghmara Municipal Board	Dec-26
				Material Recovery Facility	2		
Nongstoin Town Committee	15.4	3	12.4	Composting	7	60% of physical progress.	Dec-26
				Material Recovery Facility	4.5		
Mairang Town Committee	7.2	1	6.2	Composting	3.5	80% of physical progress.	Sep-26
				Material Recovery Facility	2		
Nongpoh Town Committee	7.1	2	5.1	Composting	3	Work order issued for constructing of Civil work is enclosed as <b>Annexure XIII at page 30</b>	Mar-27
				Material Recovery Facility	2		
<b>TOTAL</b>	<b>321.7</b>	<b>188.17</b>	<b>133.53</b>		<b>97</b>	-	-

**With the above statement the Urban Local Bodies of Meghalaya, with the ongoing projects will have a gap of 36.53 TPD which the State Government is working on the Action Plans.**

**ANNEXURE VIII: ACTION PLANS ON THE GAPS OF LEGACY WASTE MANAGEMENT**

LEGACY WASTE	
Legacy Waste as on November 2025	741,197 MT
Processed as on April 2026	223,116 MT
Present Status	410,552 MT
Action Taken	Work order issued for the remaining Legacy Waste
Target Timeline	Dec-26

**Waste Collection**



**Material Recovery Centre & Compost Plants**



Scraps



RDF Plants



Legacy



## ANNEXURE IX: WORK ORDER OF LEGACY WASTE REMEDIATION

GOVERNMENT OF MEGHALAYA  
DIRECTORATE OF URBAN AFFAIRS :: MEGHALAYA :: SHILLONG.<><><>\*\*\*\*\*<><><>  
LETTER OF ACCEPTANCE

No.DUA(U)Tech/76/2025/13

Dated: Shillong the 15<sup>th</sup> May, 2026From:- Shri. P. Kr Boro, MCS  
Director, Urban Affairs,  
Meghalaya, Shillong

To,

CALL & FIX  
Ripali Path, RGB Road  
Guwahati, Assam

Sub:- Bio-mining of Legacy waste located at 7 (Seven) Urban Local Bodies (ULBs).

Ref: 1.RFP No.:DUA(U)Tech/76/2025/2 Dated 20.08.2025  
2. No. Nil Dated 12.09.2025


Sir,

This is to notify you that your bid consisting of Technical Bid and Financial bid for "Bio-Mining of Legacy waste at 7 (Seven) Urban Local Bodies (ULBs)" for the Contract price quoted by you for the equivalent amount ₹ 23,38,73,190/- (Rupees Twenty-Three Crore Thirty-Eight Lakh Seventy-Three Thousand One Hundred Ninety) Only at an estimated quantity of 2,33,873.19 Metric Tonne for Legacy Waste at (Williamnagar Dumpsite 38,400 MT, Resubelpara Municipal Board Dumping Ground 21,600 MT, Arapara Dumpsited Baghmara 9,925.5 MT, Mynjai Dumpsite West Jaintia Hills 67,470 MT, Mawsmal and Mawkadiang Dumpsite Nongstoin West Khasi Hills 22,686 MT, Nongpoh Dumpsite 55,191.690 MT, Mairang Dumpsite 18,600 MT) is allotted to your Firm at the rate of ₹ 1000/- (Rupees One Thousand) only per tonne as quoted in your Financial Bid.

You are requested to furnish the performance Security of 3 (three) % (Percent) of the contract amount, within 7 days and the standard form of performance Security acceptable to the Authority shall be in the form of Bank Guarantee form a Nationalized Bank within 7 days in accordance with the conditions of Contract, using for that purpose the Performance security Forms included in Section VIII, contract form No.ii of the bidding document. You are also directed to submit the Trading License obtain from the respective Autonomous District Council as prescribed in the Bid document before issuing the Commencement letter.

This is for your information and necessary action.

Yours faithfully,

  
Director, Urban Affairs,  
Meghalaya, Shillong

D/C

## ANNEXURE X: LAND ALLOCATION FOR SETTING UP OF WASTE TREATMENT PLANTS: BAGHMARA

MECHUSEMAM

*As per*

**GOVERNMENT OF MEGHALAYA  
GENERAL ADMINISTRATION (A) DEPARTMENT**

No. GAA 59/2008/249

Dated Shillong the 22<sup>nd</sup> April, 2026

*11 MAY 2026*

**DEPUTY COMMISSIONER  
SOUTH GARO HILLS, BAGHMARA**

*As per*

**From:** Shri D. D. Pyngrope,  
Under Secretary to the Govt. of Meghalaya,  
General Administration (A) Department.

**To:** The Joint Secretary to the Govt. of Meghalaya,  
Revenue & Disaster Management Department.

**Subject:** Allotment of land for setting up of Waste Treatment and Processing  
Plants for Baghmara Municipal Board.

Sir/ Madam,

With reference to the subject cited above, I am directed forward  
herewith a copy of letter No.SGH/DC/Rev-13/Pt-I/GAD/2021/319 dt.26.2.2026  
along with enclosure, received from the Deputy Commissioner (Rev) South Garo  
Hills, Baghmara which is self-explanatory for taking further necessary action from  
your end.

Enclosed: as stated.

Yours faithfully,

Under Secretary to the Govt. of Meghalaya,  
General Administration (A) Department.

Dated Shillong the 22<sup>nd</sup> April, 2026

Memo.No. GAA 59/2008/249-A

Copy for information forwarded to:-

✓ The Deputy Commissioner (Rev) South Garo Hills, Baghmara for your  
information.

By Order etc:

*[Signature]*

Under Secretary to the Govt. of Meghalaya,  
General Administration (A) Department.

## ANNEXURE XI: COMPOST CERTIFICATE

**GOVERNMENT OF MEGHALAYA  
DIRECTORATE OF AGRICULTURE  
MEGHALAYA, SHILLONG.**

No.AGRI/FERT-38 (WL)/2025-26/240,

Dated Shillong, the 11<sup>th</sup> November, 2025.**CERTIFICATE OF COMPOST QUALITY AND  
AGRICULTURAL SUITABILITY**

This is to certify that the compost produce by the **Shillong Municipal Board** has been tested and evaluated by the **Department of Agriculture, Meghalaya**. Samples of the compost underwent comprehensive testing, including assessments of nutrient content, pH, moisture level, organic carbon, and presence of heavy metals. Based on the results of these tests, it is confirmed that the compost is nutrient-rich, safe, and suitable for agricultural use.

This certificate is issued to the Shillong Municipal board as verification of the compost's quality and its suitability for enhancing soil fertility and crop productivity.

Laboratory test report of the compost is in the annexure.

**Note:** *The Compost needs to be analyse after every lot of consignment to validate compost's quality.*

Signature of Notified Authority

**Director of Agriculture  
Meghalaya, Shillong.**

TEST REPORT

**ANALYSIS OF ORGANIC FERTILIZERS**

Name: **Shillong Municipal Board**  
Address: **Shillong, Meghalaya**

No.	Name of Organic Fertilizer	Criteria	Specification as FCO	Composition as per analysis	Permissible tolerance limit		Remarks
					Specification as FCO	Composition as per analysis	
1.	Organic compost (City compost, Marten)	<b>Physical Characteristics</b> (i) Moisture, per cent by weight, maximum (ii) Colour (iii) Odour (iv) Particle size (v) Bulk density (g/cm <sup>3</sup> )	15.0-25.0	6.4	A sum total of nitrogen, phosphorus and potassium nutrients shall not be less than 1.5%	2.58%	As per analysis, the sample was found to be high in total organic carbon. Sufficient N, P, K, content. C:N ratio is found to be high which may slow down the rate of decomposition of the compost. pH is alkaline which is suitable for acidic soils of Meghalaya.
	<b>Chemical Characteristics</b>	(vi) Total Organic Carbon per cent by wt., minimum	12.0	25.26%			
		(vii) Total Nitrogen percent by weight, min	0.8	1.12			
		(viii) Total phosphates per cent by wt., minimum	0.4	0.76			
		(ix) Total Potash per cent by wt., minimum	0.4	0.68			
		(x) C:N ratio	<20	26.12			
		(xi) pH	6.5 - 7.5	8.50			

District and Local Research Station and Laboratory, Bux Colony, Jorhat, Assam - 781003. Email: [april@icmr.gov.in](mailto:april@icmr.gov.in)

**ANALYSIS OF ORGANIC FERTILIZERS**

(xii) Conductivity (as dm <sup>2</sup> /ohm <sup>-1</sup> cm <sup>-1</sup> ) not more than	4.0	0.02
(xiii) Pathogens/Copper (mg/kg) maximum	Nil	Not tested
(xiv) Heavy metal content (as mg/kg) maximum		
Arsenic as (As <sub>2</sub> O <sub>3</sub> )	10.00	BLQ, (LOQ-0.05)
Cadmium as (Cd)	5.00	BLQ, (LOQ-0.05)
Chromium as (Cr)	50.00	31.00
Copper as (Cu)	300.00	60.00
Lead as (Pb)	100.00	52.5
Zinc as (Zn)	1000.00	397.5

\*BLQ- Below Limit of Quantification  
\*LOQ- Limit of Quantification

Research Officer  
District & Local Research Station  
& Laboratory  
East Khasi Hills, Shillong.

District and Local Research Station and Laboratory, Bux Colony, Jorhat, Assam - 781003. Email: [april@icmr.gov.in](mailto:april@icmr.gov.in)

## ANNEXURE XII: RING FENCED TRANSFER

GOVERNMENT OF MEGHALAYA  
DIRECTORATE OF URBAN AFFAIRS: MEGHALAYA, SHILLONG  
LUM SHYLLONG BUILDING, SECRETARIAT HILL, SHILLONG-793 001  
\*\*\*\*\*

No. DUA/P/50/2018/Pt-II/228

Dated Shillong, the 13<sup>th</sup> May, 2026From: Shri. P.Kr. Boro, MCS,  
Director, Urban Affairs,  
Meghalaya, ShillongTo: The Chief Executive Officer  
Shillong Municipal Board.

Subject: Sanction Amount for Solid Waste Management.

Ref.


1. No. UAD/DUA/00286/2526/GENA Dated: 26.3.2026
2. Sanction No. UAD/00270/26032026/2217/02 Sanction ID: 356342

Sir,

In inviting a reference to the subject and letter cited above, I am to request you to kindly deposit the sanction amount ₹5,88,24,951/- as per letter under reference to the Ring Fenced Account as directed by the Hon'ble NGT in matter relating to OA. 606 of 2018.

This is for your information and necessary action.

Yours faithfully,

  
Director, Urban Affairs,  
Meghalaya, ShillongGOVERNMENT OF MEGHALAYA  
DIRECTORATE OF URBAN AFFAIRS: MEGHALAYA, SHILLONG  
LUM SHYLLONG BUILDING, SECRETARIAT HILL, SHILLONG-793 001  
\*\*\*\*\*

No. DUA/P/50/2018/Pt-II/229

Dated Shillong, the 13<sup>th</sup> May, 2026From: Shri. P.Kr. Boro, MCS,  
Director, Urban Affairs,  
Meghalaya, ShillongTo: The Chief Executive Officer  
Tura Municipal Board.

Subject: Sanction Amount for Solid Waste Management.

Ref.


1. No. UAD/DUA/00281/2526/GENA Dated: 27.3.2026
2. Sanction No. UAD/00298/27032026/2217/02 Sanction ID: 356313

Sir,


In inviting a reference to the subject and letter cited above, I am to request you to kindly deposit the sanction amount ₹8,67,00,000/- as per letter under reference to the Ring Fenced Account as directed by the Hon'ble NGT in matter relating to OA. 606 of 2018.

This is for your information and necessary action.

Yours faithfully,

  
Director, Urban Affairs,  
Meghalaya, Shillong

## ANNEXURE XIII: WORK ORDER OF INTEGRATED SOLID WASTE PROCESSING FACILITY: NONGPOH

 **Office Of The  
SHILLONG MUNICIPAL BOARD**  
Bishop Cotton Road, Shillong-793001, Meghalaya  
<http://smb.gov.in>

Phone No:+ 91 364 2224850  
Fax: +91 364 2224702  
e-mail: smb-meg@nic.in

No. SMB/PW/NPH\_SWM/32/2025-26/21 Dated Shillong, the 17<sup>th</sup> April, 2026

To,  
Shri. Chot Pale & SM Enterprise (JV)  
66 Wahiajer, West Jaintia Hills District  
Meghalaya - 793150

Subject: Letter of Award for the Work "Construction, Supply, Installation and Commissioning of the Solid Waste Management Facility at Umshangling for Nongpoh Town, Ri-Bhoi District, Meghalaya"

Contract No: SMB/PW/NPH\_SWM/32/2025-26/16

Ref No: Your Bid dated 09/04/2026

Sir,


With reference to the subject cited above, I am pleased to inform you that Bid Price offered by you for an amount of **INR 5,11,84,103/- (Indian Rupees Five Crore Eleven Lakhs Eighty-Four Thousand One Hundred and Three only)** at PAR with the Engineer's Estimate for the work "Construction, Supply, Installation and Commissioning of the Solid Waste Management Facility at Umshangling for Nongpoh Town, Ri-Bhoi District, Meghalaya" has been accepted, subject to fulfilling all the terms and conditions stipulated in the tender documents.

As per the conditions set forth in the bid documents, you are required to:

- Accept the Letter of Award by returning a signed copy of the same within 7 (seven) days from the date of issue as a token of acceptance of the Contract.
- Furnish the Performance Guarantee by way of Bank Guarantee in favour of the Chief Executive Officer, Shillong Municipal Board, amounting to 3% of the Contract Price within 15 (fifteen) days from the date of receipt of this Letter of Award.
- Execute the Contract Agreement within 6 (six) days from the date of furnishing the Performance Guarantee.
- Commence the work within 15 (fifteen) days from the date of execution of the Contract Agreement or as indicated in the Notice to Proceed, whichever is earlier and complete the works within the period of (12) twelve months.

You are requested to take note of the events/conditions specified in the bid documents and initiate appropriate action at the earliest to avoid default of the contract on your part.

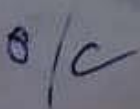
Yours faithfully,


  
Chief Executive Officer,  
Shillong Municipal Board  
Dated Shillong, the 17<sup>th</sup> April, 2026

Memo No. SMB/PW/NPH\_SWM/32/2025-26/21-A

Copy to:

- The Director, Urban Affairs Department, for your kind information.
- Deputy Commissioner, Ri-Bhoi District, for your kind information.



  
Chief Executive Officer,  
Shillong Municipal Board

**ANNEXURE XIV: LIQUID WASTE MANAGEMENT**

<b>(B) Sewage Management in the State</b>				
<b>Sewage Generation and Conveyance</b>				
<b>(A) Name of ULB</b>	<b>(B) Sewage Status Estimation and Measurement</b>	<b>(C) Sewage Conveyance/ Sewers</b>		
	<b>Total Sewage Generation per day (in MLD) (1)</b>	<b>Targeted household to be connected to sewers (2)</b>	<b>House-holds connected (3)</b>	<b>Time targets to complete connectivity (gap in connectivity) (4)</b>
Shillong	17.22	200	-	Dec-27
Shillong-SUA (excluding SMB & SCB)	15.7			
Shillong Cantonment Board	1.73	2619	-	Dec-28
Tura Municipal Board	7.62	Preparation of the Detailed Project Report (DPR) for setting up Decentralized Sewage Treatment Plants (STPs) has been initiated	-	Mar-27
Jowai Municipal Board	2.8		-	Mar-27
Williamnagar Municipal Board	1.8		-	Mar-27
Resubelpara Municipal Board	1.50		-	Mar-27
Baghmara Municipal Board	1		-	Mar-27
<b>Sub-Total (7 ULB)</b>	<b>49.37</b>			
Nongstoin Town Committee	2.26	Preparation of the Detailed Project Report (DPR) for setting up Decentralized Sewage Treatment Plants (STPs) has been initiated	-	Mar-27
Mairang Town Committee	1.11		-	Mar-27
Nongpoh Town Committee	1.05		-	Mar-27
<b>Sub-Total (3 Town Committee)</b>	<b>4.42</b>	-	-	-
<b>Total</b>	<b>53.79</b>	-	-	-

\*Basis of estimation (based on 80% of lpcd water supply/or measured)

<b>(D) Drains</b>						
<b>Name of ULBs</b>	<b>Sewage and Sullage flowing in open drains (Storm water drains/ concretized drains/ unlined/ katcha drains) (No. of drains)</b>	<b>Flow in each drain (MLD)</b>	<b>Quality/ Characteristics of effluent</b>	<b>Quantity of industrial effluent discharged in drain (MLD)</b>	<b>Final point of discharge of drain</b>	<b>Time bound action plan to prevent sewage discharge into drain</b>
Shillong	32 storm water drains	Flow chart and test report Attached as <b>Annexure XVIII</b> - at page 45	Survey to be Conducted	Discharge into natural water bodies	Dec-27	
Shillong-SUA (excluding SMB & SCB)						
Shillong Cantonment Board						
Tura Municipal Board	39 Concretized storm water drains	Survey is yet to be conducted		Discharge into natural water bodies	Dec-27	
Jowai Municipal Board	11 Concretized storm water drain	Flow chart and test report Attached as <b>Annexure XIX</b> at t page 46	Survey to be Conducted	water Bodies	Dec-27	
Williamnagar Municipal Board	12 Storm water drains 8 Kutcha Drains	Survey is yet to be conducted		water Bodies	Dec-27	
Resubelpara Municipal Board	15 Storm water drains 26 Kutcha Drains	Survey is yet to be conducted		water Bodies	Dec-27	
Baghmara Municipal Board	10 Storm water drains 26 Kutcha Drains	Survey is yet to be conducted		Water Bodies	Dec-27	
<b>Sub-Total (7 ULB)</b>	<b>179</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	
Nongstoin Town Committee	20 concretized Storm water drains.	Survey is yet to be conducted		water Bodies	Dec-27	
Mairang Town Committee	15 covered storm water drains	Survey is yet to be conducted		Water Bodies	Dec-27	
Nongpoh Town Committee	18 concretized Storm water drains.	Survey is yet to be conducted		Water Bodies	Dec-27	
<b>Sub-Total (3 Town Committee)</b>	<b>53</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	
<b>Total</b>	<b>232</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	

<b>(E) Sewage treatment and Utilization</b>								
<b>Name of ULBs</b>	<b>Installed Treatment capacities of existing STPs (MLD)</b>	<b>Utilization capacity of existing STPs (MLD)</b>	<b>Gap in sewage generation and treatment</b>	<b>Time bound plan to set up and operationalize STPs</b>	<b>Performance of STPs with reference to Standards</b>	<b>Final point of discharge of treated effluent</b>	<b>Level of Utilization of Treated Sewage</b>	<b>Sludge generation and its management</b>
Shillong Municipal Board Shillong Cantonment Board Shillong UA(Excluding SMB, SCB)	1. FSTPs - 0.465	0.02	28.59	Dec-27	Awaiting for test report	Recycled within the plants	The test report will indicate the feasibility to mix the sludge with compost. Treated water is 99% recycled and re used within the plant.	3kg/day Dry sludge sampling has sent for testing.
	2. STPs- 1.37	1.37				Recycled within the plants		
	3. ETPs - 3.4	3.4				Main Drains	The facility is installed by private entity	
	Nalla In-situ 1.27	1.27				In-situ treatment of the River		
Tura Municipal Board	1. FSTP- 0.050	0.00842	7.61	Mar-27	To be sent to the Pollution Control Board for test	The treated effluent is recycled and reused within the premises of the treatment plant for gardening/cleaning/other non-potable purposes	The treated effluent is recycled and reused within the premises of the treatment plant for gardening/cleaning/other non-potable purposes	1kg/day Dry Sludge generated and sample will be sent for testing
	2. ETP- 0.06	0.06			The facility is installed by private entity	Main Drains	The facility is installed by private entity	

Jowai Municipal Board	1. FSTP - 0.055	0.21	2.59	Mar-27	To be sent to the Pollution Control Board	The treated effluent is recycled and reused within the premises of the treatment plant for gardening/cleaning/other non-potable purposes	The treated effluent is recycled and reused within the premises of the treatment plant for gardening/cleaning/other non-potable purposes	31 kg/day of dry sludge is generated. Dry sludge samples have been sent for testing to determine the feasibility of mixing the sludge with compost	
	ETP- 0.11	0.11			The facility is installed by private entity	Main Drains	The facility is installed by private entity		
	Nulla In-Situ -0.65	0.65			Test Report Attached as Annexure at page ---	In-situ treatment of the River			
Williamnagar Municipal Board	FSTP-0.03	0.002	1.80	Mar-27	Awaiting the test report from Meghalaya State Pollution Control Board	The treated water has been reused in the treatment plant for same purpose	The treated water has been reused in the treatment plant for same purpose	0.3kg/day of dry sludge is generated. Dry sludge samples have been sent for testing to determine the feasibility of mixing the sludge with compost	

Resubelpara Municipal Board	FSTP-0.03	0.03	1.47	Mar-27	Awaiting the test report from Meghalaya State Pollution Control Board	The treated water is stored in the storage tank and its used for agriculture purposes.	The treated water has been reused for agriculture purpose.	4.5 kg/day of dry sludge is generated. Dry sludge samples have been sent for testing to determine the feasibility of mixing the sludge with compost
Baghmara Municipal Board	FSTP-0.015	0.015	0.89	Mar-27	Awaiting for test report	Recycle	Recycle	2.25 kg/day of dry sludge is generated. Dry sludge samples have been sent for testing to determine the feasibility of mixing the sludge with compost
<b>Sub-Total (7 ULB)</b>	<b>7.51</b>	<b>7.15</b>	<b>42.22</b>					
Nongstoin Town Committee	-	-	2.26	-	-	-	-	-
Mairang Town Committee	ETP-0.03	0.03	1.08	Mar-27	The facility is installed by private entity	Main Drains	The facility is installed by private entity	

Nongpoh Town Committee	ETP-0.037	0.037	1.01	Mar-27	The facility is installed by private entity	Main Drains	The facility is installed by private entity	
<b>Sub-Total (3 Town Committee)</b>	<b>0.067</b>	<b>0.067</b>	<b>4.35</b>					
<b>Total</b>	<b>7.57</b>	<b>7.21</b>	<b>46.58</b>					

\*\*\*: There is no sewage/sullage flow but only grey water flow.

## ANNEXURE XV: GAPS IN LIQUID WASTE MANAGEMENT

<b>(F) Gaps and Action Plan</b>					
<b>Name of ULBs</b>	<b>Sewage Generation ULB/ MLD <sup>2</sup></b>	<b>Installed Treatment Capacity <sup>3</sup></b>	<b>Utilized Capacity <sup>4</sup></b>	<b>Gap in Sewage Treatment (2-4)</b>	<b>Existing Legacy Waste M.T.</b>
Shillong	17.22				
Shillong-SUA (excluding SMB & SCB)	15.7	6.51	6.06	28.59	1,10,429
Shillong Cantonment Board	1.73				
Tura Municipal Board	7.62	0.05	0.008	7.61	67,903
Jowai Municipal Board	2.8	0.55	0.21	2.59	70,584
Williamnagar Municipal Board	1.8	0.03	0.002	1.798	40,000
Resubelpara Municipal Board	1.50	0.03	0.03	1.47	23,094
Baghmara Municipal Board	1	0.115	0.115	0.885	10,261
<b>Sub-Total (7 ULB)</b>	<b>49.37</b>	<b>7.51</b>	<b>7.15</b>	<b>42.22</b>	<b>3,22,271</b>
Nongstoin Town Committee	2.26	0	0	2.26	24,916
Mairang Town Committee	1.11	0.03	0.03	1.08	19,806
Nongpoh Town Committee	1.05	0.0375	0.0375	1.01	56,110
<b>Sub-Total (3 Town Committee)</b>	<b>4.42</b>	<b>0.067</b>	<b>0.067</b>	<b>4.353</b>	<b>1,00,832</b>
<b>Total</b>	<b>53.79</b>	<b>7.57</b>	<b>7.21</b>	<b>46.58</b>	<b>4,23,104</b>

**ANNEXURE XVI: RING FENCED ACCOUNT (LWM)**

11. Ring Fence Account (Allocations and Expenditures) - Liquid							
Boards	1) Amount ring fenced	2) Whether single dedicated account has been opened	3) Date of opening account	4) Amount utilized	5) Plan of utilization (Time lines and executing capacity)		
				Amount	Project	Amount	Time Line
<b>SMB</b>	Rs. 151,413,982.00	yes	1/27/2023	<b>Rs. 151,413,982.00</b>			
<b>JMB</b>	Rs. 113,760,637.00			<b>Rs. 7,812,691.00</b>	Construction of STP, Improvement of Drains	Rs. 105,947,946.00	Sep-26
<b>Other ULB's</b>	Rs. 4,105,622.00			<b>Rs. 1,898,400.00</b>	Procurement of Cesspool Tanker,	<b>Rs. 2,207,222.00</b>	Sep-26
<b>Total</b>	<b>Rs. 269,280,241.00</b>			<b>Rs. 161,125,073.00</b>		<b>Rs. 105,947,946.00</b>	

\* Allocation of Rs.44.20 Cr has already been earmarked under Swacch Bharat Mission for Waste Water Management, Action Plan of which is enclosed at **Annexure XVII at page 41**

**TABLE 2: Summary of Current Status of Liquid Waste in Meghalaya with Reference to the Status at the Time of Last Hearing i.e., 03.11.2025**

Sl. No.	Particular	Oct-25		Present Status
1	Sewage Generation (in MLD)	53.3		53.79
2	Existing Treatment Facilities capable of treating the sewage presently (in MLD)	7.57		7.57
3	Details of Treatment of Sewage			
	a. By STPs (in MLD)	1.377		1.37
	c. FSTP (in MLD)	0.645		0.645
	d. Nullah In - situ Remediation (in MLD)	1.27		1.92
	e. ETP (in MLD)	3.64		3.64
	f. Final Destination	Recycled/ discharged in drain storm		
4	Details of disposal of untreated Sewage (in MLD)			
	a. Final destination of Discharge of untreated sewage (in MLD)	19.08	Black Water to Septic tank with Soak pit.	19.6
		26.72	Grey Water (drains/streams/ rivers)	26.61
5	Gap in liquid waste management	45.72		46..21

**TABLE 3: Summary of Ring Fence Account with Reference to the Status at the Time of Last Hearing i.e., 03.11.2025**

<b>CURRENT STATUS</b>		
<b>FUNDS COMMITTED:</b>		
1	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	₹60.53 Cr
2	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	₹86.82 Cr
<b>Total</b>		<b>₹147.35 Cr</b>
<b>EXPENDITURE INCURRED:</b>		
3	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	₹86.82 Cr
4	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	₹31.93Cr
<b>Total</b>		<b>₹118.45Cr</b>
<b>FUNDS AVAILABLE: (Balanced)</b>		
5	Balance funds available in Ring Fenced Account	₹28.6 Cr
6	Funds to be transferred	₹14.55 Cr

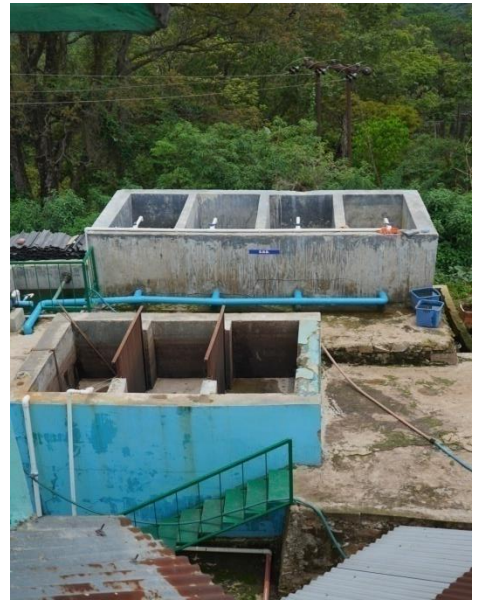
**ANNEXURE XVII: ACTION PLANS ON THE GAPS OF LIQUID WASTE MANAGEMENT**

ACTION PLAN							
Name of ULBs	Sewage Generation MLD	Existing Treatment MLD	Gap in Sewage Treatment	Ongoing and proposed projects			
				Component	Capacity (in MLD)	Status	Target Timeline
Shillong Municipal Board, Shillong Cantonment Board and Shillong-SUA (excluding SMB & SCB)	34.65	6.51	28.14	Decentralized STPs in Police Reserve using Johkasou technology	0.3	Work in Progress (Work Order attached as <b>Annexure XXII at page 49</b> )	Dec-26
				DPRs preparation initiated by the Shillong Cantonment Board for Decentralized Treatment Plants	1	EOI has been floated by Shillong Cantonment Board	Dec-27
				DPRs preparation initiated by the Urban Affairs Department for a Sewer System in New Shillong	15	EOI has been floated by Urban Affairs Department	Dec-27
Tura Municipal Board	7.62	0.05	7.57	DPRs preparation initiated by the Urban Affairs Department co-treatment STPs and a Decentralized STPs in Core area of Tura with and Interception and Diversion Drain System of 6km	7.5	EOI has been floated by Urban Affairs Department	Mar-27

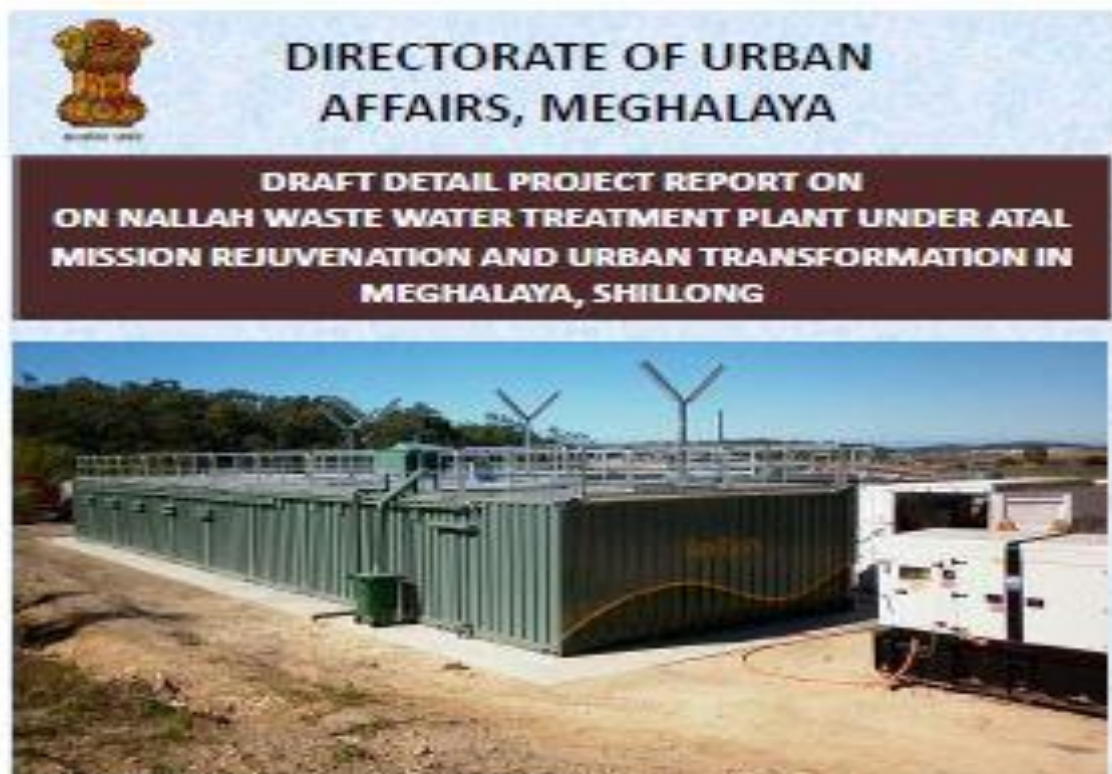
Jowai Municipal Board	2.8	0.55	2.25	DPRs preparation initiated by the Urban Affairs Department co-treatment STPs and a Decentralized STPs in Core area of Jowai with and Interception and Diversion Drain System of 3km	2.5	EOI has been floated by Urban Affairs Department	Mar-27
Williamnagar Municipal Board	1.8	0.03	1.77	DPRs preparation initiated by the Urban Affairs Department co-treatment STPs and a Decentralized STPs in Core area of Williamnagar with and Interception and Diversion Drain System of 3km	2.5	EOI has been floated by Urban Affairs Department	Mar-27
Resubelpara Municipal Board	1.00	0.115	0.885	DPRs preparation initiated by the Urban Affairs Department co-treatment STPs and a Decentralized STPs in Core area of Resubelpara with and Interception and Diversion Drain System of 2km	2	EOI has been floated by Urban Affairs Department	Mar-27
Baghmara Municipal Board	1	0.115	0.885	DPRs preparation initiated by the Urban Affairs Department co-treatment STPs and a Decentralized STPs in Core area of Baghmara with and Interception and Diversion Drain System of 2km	1	EOI has been floated by Urban Affairs Department	Mar-27

Nongstoin Town Committee	2.26	0	2.26	DPRs preparation initiated by the Urban Affairs Department co-treatment STPs and a Decentralized STPs in Core area of Nongstoin with and Interception and Diversion Drain System of 3km	3	EOI has been floated by Urban Affairs Department	Mar-27
Mairang Town Committee	1.11	0.03	1.08	DPRs preparation initiated by the Urban Affairs Department co-treatment STPs and a Decentralized STPs in Core area of Mairang with and Interception and Diversion Drain System of 2km	1.5	EOI has been floated by Urban Affairs Department	Mar-27
Nongpoh Town Committee	1.05	0.375	0.675	DPRs preparation initiated by the Urban Affairs Department co-treatment STPs and a Decentralized STPs in Core area of Nongpoh with and Interception and Diversion Drain System of 2km	1.5	EOI has been floated by Urban Affairs Department	Mar-27
<b>TOTAL</b>	<b>53.3</b>	<b>7.775</b>	<b>45.515</b>		<b>37.8</b>	-	-

**With the above statement the Urban Local Bodies of Meghalaya, with the ongoing projects will have a gap of 15.5 TPD which the State Government is working on the Action Plans.**



ANNEXURE XVIII --: FLOW CHART AND TEST REPORT OF DRAINS IN SHILLONG



WATER QUALITY DATA OF DRAINS & STREAMS FLOWING INTO WAHUMKHAH

Parameters	Name of sampling stations collected on 20.05.2025					
	Lapalang Stream near Bridge Lapalang	Lapalang Stream at Lapalang	Umpling Drain at Umpling	Umpling Stream at Umpling	Goraline stream at Goraline	Wah Thangning at Demseiniong
Flow (m <sup>3</sup> /s)	0.14	0.10	--	--	0.26	0.35

WATER QUALITY DATA OF DRAINS & STREAMS FLOWING INTO WAHUMKHAH

Parameters	Name of sampling stations collected on 21.05.2025									
	Mawlai Phudmuri Drain near jaiaw Umpohliw Bridge	Jaiaw Lumsyntiew Drain	Polo Drain at JN Complex	Riatsamthiah Wahingdoh Drain	Mawlai Drain near Servicing Centre Phudmuri	Jaiaw Lumpyllon Drain	Polo Drain,-2 near Forest quarter, Polo	In Situ Lawmali Drain CRP Campus	Wahdisoi Drain, Mawprem, Lumkshaid	Wahkdait Drain Nongmynsong
Flow (m <sup>3</sup> /s)	0.23	0.03	0.06	0.01	0.06	0.03	0.30	0.02	0.13	0.05

WATER QUALITY DATA OF DRAINS & STREAMS FLOWING INTO WAHUMSHYRPI

Parameters	Name of sampling stations collected on 21.05.2025					
	Wah Dienglieng at Risa Colony	Stream at Fish Dale near Fisheries Office	Drain near Woodland Hospital	Wahkdait at Malki near Supdt. Of Taxes office	Malki Stream near Seven Set School	Wah Risa Stream near Crinoline Pool, Malki
Flow (m <sup>3</sup> /s)	0.41	0.43	0.22	0.60	1.14	0.36

NNEXURE-V

WATER QUALITY DATA OF DRAINS & STREAMS FLOWING INTO WAHUMSHYRPI

Parameters	NAME OF SAMPLING STATIONS COLLECTED ON 21.05.2025					
	N/138/25 Wah Dienglieng at Risa Colony	N/139/25 Stream at Fish Dale near Fisheries Office	N/140/25 Drain near Woodland Hospital	N/141/25 Wahkdait at Malki near Supdt. Of Taxes office	N/142/25 Malki Stream near Seven Set School	N/143/25 Wah Risa Stream near Crinoline Pool, Malki
Flow (m <sup>3</sup> /s)	0.41	0.43	0.22	0.60	1.14	0.36

WATER QUALITY DATA OF DRAINS & STREAMS FLOWING INTO UMSHYRPI RIVER

Parameters	Name of sampling stations collected on 21.05.2025					
	N/144/25 Wah Kynrud Stream Lower Lumparing	N/145/25 Umsokhlur Stream at Kench's Trace	N/146/25 Wah Mawlong Stream at Bishnupur	N/147/25 Umjasai Stream at Lawsohtun Block -4	N/148/25 Lummawbah Stream at Lad Lummawbah	N/149/25 Mawprem Stream at Bishop's Fall
Flow (m <sup>3</sup> /s)	0.79	0.68	1.22	1.25	0.27	0.72

ANNEXURE XIX --: FLOW CHART AND TEST REPORT OF DRAINS IN JOWAI



Treatment of wastewater in Jowai by installing in-situ Nallah Treatment Technology (N-Treat)

### Executive Summary

Water is an indispensable resource that plays a critical role in the welfare of society. The Myntdu River is crucial to Jowai in Meghalaya, serving as a primary water source for drinking, irrigation, and domestic use. It supports local agriculture, holds cultural significance for the tribes, and adds up to the local biodiversity. Additionally, its scenic beauty draws tourism, and it holds potential for hydropower generation. However, pollution from untreated sewage and waste threatens the river's ecological health and the livelihoods. In order to overcome the effect of untreated sewage disposal, sustainable treatment system needs to be installed for treating sewage before its discharge into water bodies.

To treat the domestic sewage discharged into the drains, Jowai Municipal Board has engaged SINE IIT Bombay (EMERGY Enviro Private Limited), Mumbai, for implementation of sustainable sewage treatment system at 11 drains, which discharge the wastewater in the Myntdu River. The details of each drain along with the flow is shown in the following table.

Drain No.	Drain Name	(M <sup>3</sup> /D)
Drain no. 1	Jyotikada (Near Myntdu)	2500
Drain no. 2	Paralar	777
Drain no. 3	Caroline Colony	800
Drain no. 4	Luffhadaboh	350
Drain no. 5	Kharukang	180
Drain no. 6	Venkhangar	650
Drain no. 7	Lawnkhang	2160
Drain no. 8	Mythong 1	500
Drain no. 9	Mythong 2	150
Drain no. 10	Paralar Muzong	600
Drain no. 11	Lrenmangjoo (Jowai)	3500

**Objective and Scope**

The primary objective of this project is re-commissioning of the installed N-Treat based in-situ nallah treatment technology at 11 drains carrying sewage. The specific scope of work under this project is as follows:

- Treatment of domestic sewage before its discharge into Myntdu river
- Testing of wastewater to determine its quality before discharge into Myntdu river

**Key Findings**

After installation of N-Treat based in-situ Nallah treatment in the 11 drains, following benefits are observed:

- The wastewater quality from all 11 drains meets the discharge standards prescribed by the National Green Tribunal (NGT). The reports have been attached in annexure 1
- Wastewater quality for Drain 2, is an exception in terms of meeting discharge standards owing to limited treatment due to length constraint and high concentration sewage
- Solid waste of 3,07,200 kg (107.20 Tonne) was effectively intercepted in the screening mesh; thereby significantly reducing the pollution load in the Myntdu River.
- The drains were solid waste removal is shown in following table

SINE IIT Bombay Company (EMERGY) Page 11

Treatment of wastewater in Jowai by installing in-situ Nallah Treatment Technology (N-Treat)

### Annexure-1

**ABNS SCIENTIFIC SERVICES**  
 অৰিএনএস সায়েন্টিফিক সার্ভিসেস  
 এबीএনএস সায়েন্টিফিক সার্ভিসেস  
 H-152, Keteke Path, near Radisson Blu, NH 27, Guwahati 781011, Assam  
 কোকী পাথ, বৈতেনবুৰী বাজাৰ, গুৱাহাটী নং-১১, অসম  
 Email: info@abnscientific.com abnscientific@gmail.com Phone: 98640 68513, 98640 89951

### TEST REPORT

Report No.: ABNS/EM/021726/01 Date: 17.02.2026

Name & Address of the Customer: M/S EMERGY ENVIRO PVT LTD  
 B10, 11th Floor, Research Park, IIT Bombay,  
 Powai, Mumbai, Maharashtra 400076.

Sample ID: ABNS/GHY/2026/26/MS/01/01  
 Sampling Protocol: IS 17614 (Part 1): 2025  
 Sample Description: Waste Water  
 Source: Unknown  
 Date of receipt of Sample: 07/02/2026  
 Date of receipt of Sample: 07/02/2026

Ref: ABNS/GHY/SRL/200207/06 Analysis Start Date: 09/02/2026  
 Environmental Condition: Temperature: 24.6°C, Relative Humidity: 48% Analysis End Date: 16/02/2026

### ANALYSIS RESULT

S/N	Water Quality PARAMETERS	UNIT	RESULT						REFERENCE MYNTDU
			DRAIN 1	DRAIN 2	DRAIN 3	DRAIN 4	DRAIN 5	DRAIN 6	
1	pH	-	6.9	7.1	6.9	6.8	7.5	7.4	IS 1625 (Part 1): 2002
2	Total Suspended Solids	mg/l	21	5	166	55	55	7	IS 1625 (Part 1): 2002
3	Phosphorus	mg/l	2.1	0.7	9.5	4.3	7	0.5	IS 1625 (Part 1): 2002
4	Nitrate	mg/l	4	0.3	17.5	6.8	5.1	0.5	IS 1625 (Part 1): 2002
5	BOD	mg/l	20	2	140	40	77	5	IS 1625 (Part 1): 2002
6	COD	mg/l	39	5	312	75	151	17	IS 1625 (Part 1): 2002

Note: The results relate to the parameter tested only.  
 End of Report

For ABNS Scientific Services,  
 Report Verified by: Satrajit Das  
 18.02.2026  
 Authenticated Signatory

## ANEXURE XX: EXPRESSION OF INTEREST RECEIVED FOR DESIGNED BUILD & OPERATED FOR DPRs PREPARATIONS FOR USED WATER MANAGEMENT

**MaRS Planning & Engineering Services Pvt. Ltd.**

Branch Office :  
C/267, Yash Padam, Ashoknagar Main Road, Ranchi- 834002, Jharkhand, India,  
☎ +91 7731986157 ✉ [wb@marsconsultancy.com](mailto:wb@marsconsultancy.com) @ [www.marsconsultancy.com](http://www.marsconsultancy.com)  
CIN No. : U74218G32984FTC44447

ADDING VALUE THROUGH  
**INNOVATION**



Ref: MaRS/Kol /BD –DUA & SMD SBM -U Meghalaya /(2404)/2026

Dated: 24<sup>th</sup> April, 2026

The Director,  
Urban Affairs & State Mission Director SBM – Urban  
Government of Meghalaya  
Lum Shyllong Building, Secretariat Hill,  
East Khasi Hills District, Shillong  
Meghalaya -793001

**Sub:** Expression of Interest (EOI) for Preparation of Detailed Project Report (DPR) for Sewerage Systems at 8 identified towns in Meghalaya under SBM – Urban: **Financial Offer**

Ref: Email Communication dated 15.04.2026 from your office.

Dear Sir,

This has reference to the email communication received from your office and referred to above. We would like to extend our sincere gratitude for giving us the opportunity to submit our Expression of Interest for undertaking the subject assignment for which we have extensive experience pan India.

We shall be glad to undertake the assignment for 8 nos Urban Local Bodies as under: -

SN	Name of the ULB	Estimated Population (without considering the Floating Population)	Sewage generation quantity/ quality Urban Areas
1	Tura Municipal Board	95,219	7.62
2	Jowai Municipal Board	34,166	2.76
3	Williamnagar Municipal Board	32,141	1.8
4	Resubelpara Municipal Board	26,121	1.46
5	Baghmara Municipal Board	16,703	0.94
6	Nongstoin Town Committee	39,249	2.2
7	Mairang Town Committee	19,614	1.1
8	Nongpoh Town Committee	18,300	1.03

Our fees for the above works shall be **1.99 % (One point Nine Nine) percent** of the project cost **excluding GST** which you will find very competitive.

Looking forward towards your positive response at the earliest to commence with our services.

Yours faithfully,

For **MaRS Planning and Engineering Services Pvt Ltd.**



**Dr. Biprodip Mukherjee**  
Deputy General Manager,  
Kolkata Regional Office,  
135 Rajdanga Gold Park, First Floor (1B)  
Kolkata – 700107  
[biprodip.mukherjee@marsconsultancy.com](mailto:biprodip.mukherjee@marsconsultancy.com), Mobile: 9474378690

Corporate Office : MaRS House, Nr. Serene Elegancy, B/h Rajthal Restaurant, S. P. Ring Road, Bopal - Ambal, Ahmedabad - 380058, Gujarat  
☎ +91 9989818864 ✉ [info@marsconsultancy.com](mailto:info@marsconsultancy.com) @ [www.marsconsultancy.com](http://www.marsconsultancy.com)



*You Demand. We Deliver...*



AN MSME REGISTERED AND ISO CERTIFIED COMPANY

Date: 24-04-2026

To,  
The Director, Urban Affairs Department  
& State Mission Director, SBM Urban  
Government of Meghalaya  
Lum Shyllong, Shillong

**Subject: Submission of Expression of Interest (EOI) and Financial Quotation for the Preparation of Detailed Project Report (DPR) for Sewerage Systems.**

Ref: Email communication dated April 15, 2026, regarding the development of sewerage systems in identified ULBs.

Sir/Madam,

With reference to the communication received regarding the urgent requirement to develop sewerage systems in compliance with the Hon'ble National Green Tribunal's directions, we are pleased to submit our Expression of Interest (EOI) for the preparation of the Detailed Project Report (DPR) for the identified Urban Local Bodies (ULBs).

We have carefully reviewed the requirements for the eight identified ULBs, including Tura, Jowai, Williamnagar, Resubelpara, Baghmara, Nongstoin, Mairang, and Nongpoh. Based on our expertise and understanding of the project scope, we submit our professional fees as follows:

#### Financial Quotation

- **Professional Fee for DPR Preparation:** 1.75% of the total project cost.
- **Applicable Taxes:** GST will be charged extra as per prevailing government norms.

#### Technical Submission

To demonstrate our technical capability and strategic approach toward this vital infrastructure project, we have enclosed the following documents with this letter:

- **Approach and Methodology:** A comprehensive outline of our technical strategy, data collection methods, and design standards to ensure an efficient sewerage system.
- **Relevant Experience:** A detailed portfolio highlighting our previous successful engagements and expertise in preparing DPRs for similar urban infrastructure and sewerage projects.

We are committed to delivering high-quality, sustainable, and technically sound reports within the required timelines to assist the Government of Meghalaya in its mission.

We look forward to a favorable consideration of our proposal. Should you require any further clarifications, please feel free to contact us.

Yours faithfully,

Call and Fix  
  
Proprietor

#### CALL AND FIX

No 10, 2nd Floor, Rupali Path, RGB Road, Guwahati, Assam, 781024

Call: +91 9435152253/ 9864994099, Email : [callandfixhome@gmail.com](mailto:callandfixhome@gmail.com), [www.callandfix.in](http://www.callandfix.in)

(Civil Construction & Water Supply | Manufacturing of MSW Plants & Machineries | Legacy Waste Bio-mining | Fresh Waste | Bio Medical Waste | Landfill Management Etc)

**ANNEXURE: XXI: EXPRESSION OF INTEREST FOR GREY WATER MANAGEMENT**

GOVERNMENT OF MEGHALAYA  
DIRECTORATE OF URBAN AFFAIRS: MEGHALAYA, SHILLONG  
LUM SHYLLONG, SECRETARIAT HILL:: SHILLONG - 793001  
\*\*\*\*\*

GOVERNMENT OF MEGHALAYA  
DIRECTORATE OF URBAN AFFAIRS: MEGHALAYA, SHILLONG  
LUM SHYLLONG, SECRETARIAT HILL:: SHILLONG - 793001  
\*\*\*\*\*

**PUBLIC NOTICE**

Shillong: 14<sup>th</sup> April 2026

**INVITATION FOR EXPRESSION OF INTEREST (EOI) FOR DEVELOPMENT OF PROTOTYPE ON HOUSEHOLD LEVEL GREYWATER TREATMENT SYSTEM**

The Directorate of Urban Affairs, Government of Meghalaya, invites Expression of Interest (EOI) from interested Firms/Agencies/Institutions/Start-ups/Technical Organizations for the designs, development of a prototype for a Household Level Grey water Treatment and Reuse System.

**BACKGROUND**

Grey water generated from domestic activities such as bathing, washing, and laundry constitutes a significant portion of wastewater. In line with sustainable water management practices under Swachh Bharat Mission (Urban), the Directorate of Urban Affairs proposes to promote decentralized, cost-effective greywater treatment solutions at the household level.

**OBJECTIVE OF THE PROTOTYPE**

- To develop a functional and household model for grey water treatment at source
- To ensure safe reuse for non-potable purposes such as gardening and flushing
- To promote low-cost, eco-friendly, and locally adaptable technologies

**SCOPE OF WORK**

Interested participants shall:

- Design and develop a working prototype based on natural and cost-effective materials
- Incorporate multi-stage filtration system (screening, organic media, sand, gravel, etc.)
- Ensure ease of operation and maintenance
- Demonstrate the system's effectiveness for household-level application.
- The design must be modular, adaptable for individual households, and scalable in multi households/apartmentsetc. and capable of handling varying flow rates as per requirements

Details as Annexure-I.

**ELIGIBILITY CRITERIA**

- Should have experience in designing or building waste water treatment system  
OR
- Has experienced in works related to waste water treatment system

**SUBMISSION DETAILS**

Interested parties may submit their Expression of Interest along with:

- Concept note/design details
- Technical approach and innovation features
- Estimated cost and materials
- Experience/credentials

**SUBMISSION ADDRESS**

Office of the Directorate of Urban Affairs Government of Meghalaya  
Lumshyllong, Secretariat Hills, Shillong 793001

**ADDITIONAL INFORMATION**

- Shortlisted participants may be invited for presentation and demonstration
- The Directorate reserves the right to accept or reject any or all proposals without assigning any reason

**LAST DATE FOR SUBMISSION**

15<sup>th</sup> May 2026 till 05:00 PM

GOVERNMENT OF MEGHALAYA  
DIRECTORATE OF URBAN AFFAIRS: MEGHALAYA, SHILLONG  
LUM SHYLLONG, SECRETARIAT HILL:: SHILLONG - 793001  
\*\*\*\*\*

Director  
Directorate of Urban Affairs  
Government of Meghalaya  
Shillong: 14<sup>th</sup> April 2026

Memo No. SBM/MEG/20/2023/63-A

Copy to:

1. P.A to the Commissioner & Secretary to the Government of Meghalaya, Urban Affairs Department for information of Commissioner & Secretary.
2. P.A to the Secretary to the Government of Meghalaya, Urban Affairs Department for information of the Secretary.
3. The Directorate of Information and Public Relations (DIPR) Meghalaya, with a request to publish in Daily News Papers
4. Senior Informatics Officer, NIC Meghalaya for information and necessary action.
5. Concern Branch.

Director  
Directorate of Urban Affairs  
Government of Meghalaya

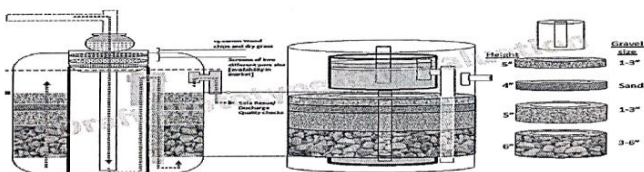
Directorate of Urban Affairs, LumShyllong, Secretariat Hills, Meghalaya, Shillong.  
Fax Number- 2210037/Telephone Number – 0364-2210037/ Email: duashillong@yahoo.co.in./website:urbanmegh@gov.in

GOVERNMENT OF MEGHALAYA  
DIRECTORATE OF URBAN AFFAIRS: MEGHALAYA, SHILLONG  
LUM SHYLLONG, SECRETARIAT HILL:: SHILLONG - 793001  
\*\*\*\*\*

**Annexure-I**

- **Targeted Use:** The prototype must be designed to treat wastewater from kitchens, bathrooms, and laundry (excluding toilets) to non-potable standards for reuse in irrigation or toilet flushing.
- **Technical Viability & Scalability:** The design must be modular, adaptable for individual households, apartmentsetc. and capable of handling varying flow rates (e.g., maximum 50–55 L/h for small systems).
- **Affordability and Material Accessibility:** Prototypes should utilize locally available, cost-effective materials (e.g., gravel, sand, carbon) to ensure the system is financially feasible for average households.
- **Simplicity and Maintenance:** The system must be easy to install and maintain without requiring high-level technical expertise, focusing on gravity-based filtration to avoid excessive energy consumption.
- **Quality Standards:** The treated water should meet specific aesthetic and safety criteria, such as reduced total dissolved solids (TDS) and pH levels as per standard norms.
- **Preferable:** Prototype with proven technical capability

**SAMPLE DESIGN**



**FILTRATION TANK (MULTI-LAYER MEDIA SYSTEM)**

The primary treatment is carried out through a vertical filtration tank consisting of the following layers:

SN	Material	Size	Thickness	Function
1	Gravel	1–3 inch	~5 inch	Removal of coarse particles
2	Sand	Fine	~4 inch	Filtration of fine particles
3	Gravel	1–3 inch	~5 inch	Secondary filtration
4	Coarse Stones	3–6 inch	~6 inch	Drainage and structural support

**If any other design meeting the prescribed criteria for the household grey water treatment system is available, the same may be duly incorporated and forwarded for approval.**

Directorate of Urban Affairs, LumShyllong, Secretariat Hills, Meghalaya, Shillong.  
Fax Number- 2210037/Telephone Number – 0364-2210037/ Email: duashillong@yahoo.co.in./website:urbanmegh@gov.in

## ANNEXURE XXII: WORK ORDER DECENTRALIZED USED WATER TREATMENT: SHILLONG



**Office Of The  
SHILLONG MUNICIPAL BOARD**  
Bishop Cotton Road, Shillong-793001, Meghalaya  
<http://smb.gov.in>

Phone No: +91 364 2224850  
Fax: +91 364 2224702  
e-mail: smb-meg@nic.in

No. SMB/PW/47/2025-26/110

Dated Shillong, the 25<sup>th</sup> July 2025

**Letter of Award (LOA)**

To,

S. M Enterprises.  
Gita Bhavan 2<sup>nd</sup> Floor,  
Thana road, Khyndai lad, Shillong.

Sub: - Sewage Treatment Plant (STP) Based on JOHKASOU TECHNOLOGY at Reserved Police, Thana Road, Shillong. Capacity of Treatment Plant: 300 KLD

Sir,

Your bid for the work mentioned above has been accepted on behalf of the SHILLONG MUNICIPAL BOARD at your Rate Quoted by you in the price bid (**Price Schedule**) of the bid documents.

You are requested to submit the following within 15 (Fifteen) days from the date of issue of this letter:


- The performance security/ performance guarantee of **₹25,41,500/- (Rupees Twenty-five lakhs forty-one thousand and five hundred)** only being 3% of the accepted quoted cost. The performance security shall be in the shape of Demand Draft (DD) /Bank Guarantee of any nationalized / schedule commercial bank valid up to Contract Period Plus three months.
- Duly signed Contract Agreement as prescribed.

Please note that the time allowed for carrying out the work as entered in the bid is **12 months** including rainy season, shall be reckoned from after 7 days of the date of signing of the Contract Agreement.

Signing the contract agreement shall be reckoned as intimation to commencement of work and no separate letter for commencement of work is required.

Therefore, after signing of the agreement, you are directed to contact Engineer-in-charge within **7 days** for taking the possession of site and necessary instructions to start the work.

Yours faithfully

  
Chief Executive Officer  
Shillong Municipal Board  
Dated Shillong, the 25<sup>th</sup> July 2025

Memo: - No. SMB/PW/228/2020-21/110-A

Copy to.

- The Director Urban Affairs Meghalaya, Shillong for kind information.
- The Superintendent of Police, East Khasi Hills District, Shillong for kind information.
- The Additional Superintendent of Police East Khasi Hills District Head Quarter, Shillong for kind information.
- Account Officer, Shillong Municipal Board, Shillong for kind information.

  
Chief Executive Officer  
Shillong Municipal Board

*O/S*  
*M.M. [Signature]*  
*30/7/25*

### 3. PROGRESS OF OTHER INTERVENTIONS

The State Government has also initiated various interventions in order to reduce the gap of Waste Management in the State and the details progress of the interventions is enclosed as **Annexure XXIII at page 51**, comprising various items of progress depicted in tabular forms.

Along with the plans to reduce the gaps the State Government has also initiated to The State Government has also committed treat the water bodies and lakes which several initiative is being taken, the details of which are as follows:

**Wahumkhrah Riverfront Development Projects:** As part of the efforts to rejuvenate the major river flowing through the capital city, a Wahumkhrah Riverfront Development Project has been initiated at a cost of Rs. 39.75 crores. The works to be taken up includes development of the riverbanks, desiltation, garbage-removal and beautification of the banks with creation of public spaces.

**Provision of transparent wire mesh fences:** The fencing work along the vulnerable stretches of the Umkhrah, Umkhen, and Umshyrpi rivers, proposed for a total length of 6.3 km, has completed.

**Bio Remediation of River Wahumkhrah Stretches:** In an effort to restore and improve the water quality of the River Wahumkhrah, a 7 km stretch of the river within the city limits has been identified for implementation of a bioremediation project. The project has been approved and undertaken as an intervention to address pollution and improve the environmental conditions of the river ecosystem. The work has been awarded to INTACH and the timeline for implementation is 4 months.

**Cleaning and Beatification of Ward's Lake:** To improve the water quality and ecological condition of the lake, the State Government has initiated a project for the cleaning and rejuvenation of Ward's Lake as part of ongoing measures aimed at the restoration, conservation, and sustainable management of urban water bodies in the State.



**ANNEXURE XXIII: STATUS OF SETTING UP OF INTEGRATED SCIENTIFIC SOLID WASTE PROCESSING AND DISPOSAL SITES**

Towns	District	Location	Area (Acre)	Progress (Present Status)
<b>Shillong</b>	East Khasi Hills	Nonghali	112	Public Hearing Completed Awaiting for the Environment Clearance from State Environment Impact Assessment Authority.
<b>Tura</b>	West Garo Hills	Wakkagre	21.02	Environmental Clearance is under progress
<b>Jowai</b>	West Jaintia Hills	Umlamat	52	Awareness Campaign on for the Stakeholders on the Plans of setting up of Landfill Site Completed.  Environmental Clearance is under progress
<b>Williamnagar</b>	East Garo Hills	Rongakgre	37	Environmental Clearance is under progress
<b>Resubelpara</b>	North Garo Hills	-	-	New Land Identification is under progress.
<b>Baghmara</b>	South Garo Hills	-	-	New Land Identification is under progress.
<b>Nongstoin</b>	West Khasi Hills	-	-	Land has been identified and Awareness Programme conducted feasibility study under progress.
<b>Mairang</b>	Eastern West Khasi Hills	-	-	New Land Identification is under progress.
<b>Nongpoh</b>	RiBhoi District	-	-	New Land Identification is under progress.

**WIRE MESH FENCING**



**WORK ORDER FOR WAHUMKRAH BIO REMEDIATION**

	<p><b>Office Of The SHILLONG MUNICIPAL BOARD</b> Bishop Cotton Road, Shillong-793001, Meghalaya <a href="http://smb.gov.in">http://smb.gov.in</a></p>	<p>Phone No:+ 91 364 2224850 Fax: +91 364 2224702 e-mail: smb-meg@nic.in</p>
		Dated Shillong, 8 <sup>th</sup> October, 2025
No: SMB/PW/145/2025-26/70		
To,		
<p><b>The Principal Director, Natural Heritage Division, INTACH 71, Lodhi Estate, New Delhi-110003.</b></p>		
Subject: -	Final Work Order for River Conservation & bioremediation & landscaping of Wahumkrah, Shillong.	
Ref no: -	SMB/PW/145/2025-26/68, Dated Shillong, the 11 <sup>th</sup> September 2025	
Sir,		
<p>In continuation with our letter reference above, I am pleased to inform that approval has been accorded for "River Conservation &amp; bioremediation &amp; landscaping of Wahumkrah, Shillong" for an amount of ₹ 3,52,73,000.00 Rupees (Three core fifty-two lakhs seventy-three thousand) only.</p>		
<p>I am also requesting you to submit the Undertaking as per Annexure I &amp; Performance Guarantee of ₹10,58,200/- (Rupees Ten lakhs fifty-eight thousand and two hundred) only being 3% of the contract price. The performance security shall be in the form of a Bank Guarantee from any nationalized / schedule commercial bank valid up to Contract Period Plus 28 days within 15 (Fifteen) days from the date of issue of this letter.</p>		
<p>Therefore, after signing of the Undertaking, you are directed to contact Engineer-in-charge within 7 (seven) days for taking the possession of site and necessary instructions to start the work.</p>		
Memo. No. SMB/PW/145/2025-26/70-A		<p><b>Chief Executive Officer Shillong Municipal Board.</b> Dated Shillong, the 8<sup>th</sup> October, 2025</p>
Copy to:		<p><b>Chief Executive Officer Shillong Municipal Board.</b></p>
<ol style="list-style-type: none"> <li>1. PA to the Commissioner &amp; Secretary to the Govt of Meghalaya Urban Affairs Department for favour of your kind information of the Hon'ble Commissioner &amp; secretary.</li> <li>2. The Director, Urban Affairs Department for information.</li> </ol>		
<p>OK</p> <p style="text-align: center;"><i>Manu Bhatnagar</i> 15/10/2025</p> <p style="text-align: center;">  <b>MANU BHATNAGAR</b> Principal Director Natural Heritage Division I N T A C H 71, Lodhi Estate, New Delhi-110 003</p>		

## WORK ORDER FOR CLEANING WARD'S LAKE

GOVERNMENT OF MEGHALAYA  
DIRECTORATE OF URBAN AFFAIRS :: MEGHALAYA :: SHILLONG.

&lt;&lt;&lt;&lt;&lt;&lt;\*\*\*\*\*&gt;&gt;&gt;&gt;&gt;&gt;

No.DUA(U)Tech/68/2025/41

Dated: Shillong the 28<sup>th</sup> March, 2026LETTER OF COMMENCEMENT/FINAL WORK ORDERFrom: Shri. P. Kr. Boro, MCS  
Director, Urban Affairs  
Meghalaya, Shillong.

To,

**T. J. ENTERPRISES**  
Eldorado Building, 3<sup>rd</sup> Floor,  
Above Vishal Mega Mart,  
Jail Road, Shillong-793001  
Meghalaya.

Sub:- Cleaning and Beautification of Ward's Lake, Bivar Road, Shillong.

Ref:- LOA No.DUA(U)Tech/111/2024/12 dated 15<sup>th</sup> March 2025

Sir,

In pursuant to your furnishing to requisite Performance Security of ₹ 21,50,000/- (Rupees Twenty-One Lakhs and Fifty Thousand) only in the form of Bank Guarantee as stipulated also presentation duly presented on 22/08/2025 and the contract Agreement signed for the execution of Cleanliness and Beautification of Ward's Lake Letter of Commencement/Final Work Order is hereby issued to you. You are hereby directed to start the execution of the work immediately as per the terms and conditions in the tender document. Final Work Order will be issued to you only when Administrative Approval is received from the Government.

7. Accepted Contract Amount : ₹ 7,03,67,071/- (Rupees Seven Crore Three Lakhs Sixty Seven Thousand and Seventy One) Only
8. Terms and Conditions as per Contract Agreement.
9. Time of Completion is 18 month from the date of Issuing of Provisional Work Order issued vide letter No.DUA(U)Tech/111/2024/34, dated 28<sup>th</sup> October 2025

Yours faithfully,

Director, Urban Affairs,  
Meghalaya, Shillong

Memo No.DUA(U)Tech/68/2025/41-A

Dated: Shillong the 28<sup>th</sup> March, 2026

Copy to

1. The Chief Executive Officer, Shillong Municipal Board, Implementing Agency for information necessary action

SHILLONG MUNICIPAL BOARD

Rec No. 6085

Date 2/4/25

Collection

Director, Urban Affairs,  
Meghalaya, Shillong

